


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
 PETITION NUMBER : CP/140 & 141/CAA/2017
 NAME OF THE TRANSFEROR : ASCENDAS INDIA PVT LTD
 NAME OF THE TRANSFERRE : ASCENDAS SERVICES INDIA PVT LTD
 UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
	P.H. ARVINDH PANDIAN Sr. Cnl. for HARISHANKAR MANI	for The Petitioner Company	

ORDER

Senior counsel for the applicant present. Heard the counsel. Order is reserved.

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K Anantha Padmanabha Swamy
Member (Judicial)

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